

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3467  
TO BE ANSWERED ON 08.08.2018**

**PERFORMANCE OF EMPLOYEES**

**†3467. SHRI SUSHIL KUMAR SINGH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether any data is prepared by the Government for rewarding or punishing the railway employees/officers on the basis of their good or bad performance and if so, the details thereof;**
- (b) whether the conspiracy for effecting accident in 13237 Patna-Kota express at Duriabad in Barabanki district was foiled by the train driver in May 2018, but the engine of the train got derailed;**
- (c) if so, whether cases of such vigilant and efficient personnel, who have protected the assets of the Railways have been reviewed during the last three years and the current year;**
- (d) if so, whether zone-wise data has been collected for rewarding or punishing such employees; and**
- (e) if so, the details of the policy of the Government for rewarding and promoting personnel rendering excellent work?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a): Separate data is not prepared for rewarding or punishing Railway employees on the basis of their good or bad performance. Awards are**

**given to Railway employees individually as well as in groups in appreciation of their sincere contribution in the form of Cash Awards/Shields/Merit Certificates/Medals/Commendation Letters/Insignia/etc.**

**Penalties as prescribed under the statutory provisions contained in Railway Servants (Discipline and Appeal) Rules, 1968 can be imposed on Railway employees by the prescribed statutory authority based on the facts and circumstances in the individual cases.**

**(b)and(c): No, Madam. As per the conclusion/ findings of the Inquiry Committee formed to investigate the matter, the cause of derailment was due to obstruction on track by tree which had fallen down accidentally in front of the approaching Train No.13237.**

**(d): No zone-wise data is collected at Ministry level for either rewarding or punishing employees.**

**(e): Annual awards are given during the Railway Week to meritorious employees for excellent work. Besides, individual cash awards are also given during the year for doing excellent work. The annual awards given during Railway Week are at Railway Board, Zonal Railways and Divisional level.**

**In addition, Hon'ble Minister of Railways, Minister of State of Railways, Chairman/Railway Board, Board Members and Director Generals also sanction group/individual cash award to employees for their meritorious performance/timely completion/commissioning of the project/successful organisation of any event.**

**There is no policy for promoting such personnel, on out of turn basis.**